



F.No.10/47/2017-NCLAT

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

3rd Floor, B-3 Wing, Pt. Deendayal Antyodaya Bhawan, C.G.O. Complex, Lodhi Road,
New Delhi – 110003. Phone: 24306837, 24306869. Fax: 24306838

Dated: 18th March, 2020

OFFICE ORDER

(NO. 099 / 2020)

Subject: Sexual harassment of women at workplace – Constitution of Internal Complaints Committee.

As per the orders of the Hon'ble Chairperson, National Company Law Appellate Tribunal, dated 13.03.2020, and in supersession of NCLAT's Office Order of even number dated 11.09.2018, the Internal Complaints Committee of NCLAT, under Section 4 of The Sexual Harassment of Women at Workplace (Prevention, Prohibition and Redressal) Act, 2013, stands re-constituted as under: -

- | | | |
|----|--|-------------|
| 1. | Mrs. Shreesha Merla, Hon'ble Technical Member, NCLAT | Chairperson |
| 2. | Smt. Sujata Kumari, Assistant Registrar, NCLAT | Member |
| 3. | Smt. Neelam Nain, Court Officer, NCLAT | Member |
| 4. | Ms. Kunjamma Mathew, YWCA of Delhi | Member |

The Committee shall function in accordance with the provisions of "The Sexual Harassment of Women at Workplace (Prevention, Prohibition and Redressal) Act, 2013" as passed by the Parliament. The composition of the Committee shall take effect from the date of issue of this Office Order and its Chairperson and other Members shall hold office for a period of three years or until further orders, whichever is earlier.

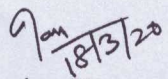
Sd/-
(Ranjan Kumar)
Deputy Registrar (I/c)

To

The Chairperson and the Members of the Internal Complaints Committee.

Copy for information to: -

1. PPS to Hon'ble Acting Chairperson.
2. Shri Riazul Haque, Under Secretary, Ministry of Corporate Affairs, 5th Floor, A-Wing, Shastri Bhawan, New Delhi.
3. Notice Board / NCLAT Website.
4. Office Order file.


(Ranjan Kumar)
Deputy Registrar (I/c)